

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) to (d). The Seventh Plan, including programmes for hydel and nuclear power, is still to be finalized.

#### Strengthening of Para-Military Forces

6726. SHRIMATI KISHORI SINHA :  
DR. B. L. SHAIKESH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether para-military personnel available for helping States to maintain law and order is adequate;

(b) if not, what steps are being taken to strengthen the para-military forces; and

(c) the steps being taken to ensure that army is not called in frequently for civilian purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). The State Governments are primarily responsible for the maintenance of law and order. The CRPF has been raised for assisting the State Governments in the maintenance of the law and order as and when the State Armed Police units are not adequate to meet situation. The Central Government analyses the quantum of force required, the seriousness and urgency of the situation, duration for which force is required etc and sends CRPF to States taking into account the demand received and the reserves available at hand. The BSF is meant for guarding the border and only when CRPF is not available, the reserve coys of BSF are utilized for law and order duties. Strengthening of para-military forces is reviewed by Government from time to time. 5 battalions of CRPF and 6 battalions of BSF were sanctioned by Government during 1983.

(c) Army assistance for aiding civil power is resorted to only in extreme emergencies and that too for the period it is found absolutely essential.

#### Sale of Salt Land Near Tarapur Atomic Power Station to a Private Party

6727. PROF. MADHU DANDAVATE :  
Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken note of the sale of salt land which is within few miles from Tarapur Atomic Power Station to a private party;

(b) whether a complaint in this regard was investigated by the Maharashtra Lokayukta and the report forwarded to the Atomic Energy Commission;

(c) whether the AEC has lodged a protest with the Maharashtra Government against this sale of land to a private party; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir

(b) No, Sir.

(c) and (d). Department of Atomic Energy has taken up the matter with Government of Maharashtra and a final decision by them is yet to be taken.

#### Primitive Tribal Population

6728. SHRI ANANTA PRASAD SETHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the identified, primitive tribal groups in the country with their population and area of habilitation;

(b) whether any project reports for such groups have been prepared; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) A statement is attached.

(b) and (c). Out of the identified 72 primitive tribal groups detailed project reports on 42 groups have been prepared by the State Governments during the Sixth Five Year Plan. The project reports incorporate a perspective plan of action for the overall development of the groups based on natural resource endowment of the area, aptitude and skills of the people and felt needs of the area. The action plan is implemented in a phased manner with the allocated funds.